

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3583
ANSWERED ON:01.12.2010
MODERNISING IMMIGRATION SERVICE
Viswanathan Shri P.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to modernise immigration services;
- (b) if so, the details thereof and the facilities likely to be made available to the immigrants; and
- (c) the time by which modernisation is likely to be completed?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c) : Details have been asked from Ministry of Home Affairs that handles immigration. The Ministry of Overseas Indian Affairs regulates the emigration of Indian workers for employment overseas under the Emigration Act, 1983.